

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 646  
TO BE ANSWERED ON 6<sup>TH</sup> DECEMBER, 2023**

**IMPACT OF MOBILE TOWER RADIATION ON ANIMALS**

**†646. SHRI ASHOK MAHADEORAO NETE:**

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is true that the animals are adversely getting affected as a result of high radiation emanating from the towers of private mobile companies established in the country particularly in metro cities and rural areas and if so, the details thereof;
- (b) whether the Government has taken/proposes to take any step to save the animals from the harmful effects of radiation emanating from the towers of private mobile companies; and
- (c) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS  
(SHRI DEVUSINH CHAUHAN)**

(a) to (c) Based on in-depth review of the scientific literature, the World Health Organization (WHO) has concluded that current evidence does not confirm the existence of any health consequences from exposure to low level Electromagnetic Fields (EMF). WHO further concluded that EMF exposures below the limits recommended by the International Commission on Non-Ionizing Radiation Protection (ICNIRP) international guidelines do not appear to have any known health consequences.

Department of Telecommunications (DoT) has prescribed norms for exposure limits for EMF radiation (i.e. Base Transceiver Station Emissions), which are 10 times more stringent than the safe limits prescribed by ICNIRP/ recommended by WHO. The government of India has established a well-structured process and mechanism so that Telecommunications Service Providers (TSPs) strictly adhere to these prescribed norms, including submission of certificates by Telecom Service Providers before the commercial start of Base Transceiver Station (BTS) site and extensive compliance audit.

DoT has launched the Tarang Sanchar web portal for information sharing on Mobile Towers and EMF emission compliances for the general public. The portal has the complete collated technical details, including the latest certified EMF level of all the BTSs installed in the country. The EMF Portal provides an easy map-based search feature for viewing the mobile towers in the vicinity of any locality. Users can obtain information regarding the EMF emissions compliance status of mobile towers. Additionally, anyone can request EMF emission measurement at a location by paying an online fee of Rs 4,000/-. To avail of these services, users can access the Tarang Sanchar web portal at [www.tarangsanchar.gov.in](http://www.tarangsanchar.gov.in).

\*\*\*\*\*